

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : IND/746/ (IB)/CB/2017
NAME OF THE APPLICANT : AUROMIRA ENERGY COMPANY PVT LTD
UNDER SECTION : 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- 1. S. Sathyanarayana Counsel for Respondent (Bank of India) S. Sathyanarayana
- 2. V. SURESH Counsel for Respondent (IDBI) V. Suresh
- 3. K. RAMESH For Ramalingam Associates Phoenix ARC Private Limited K. Ramesh
- 4. RAGHAV. G Counsel for Applicant Raghav G

ORDER

Mr.G.Raghav, counsel for petitioner present. At this juncture, counsels representing Bank of India, IDBI and Phoenix ARC Pvt. Ltd. caused appearance. They prayed time for filing detailed affidavits as to why the petition is not admitted. At request, time is enlarged. Put up on 19.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))